

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH – 1  
VC AND PHYSICAL (HYBRID) MODE  
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON  
07-05-2024 AT 10:30 AM**

**CP No. 61/241/HDB/2022**  
u/s. 241 of Companies Act, 2013

**IN THE MATTER OF:**

Sai Anupama Agencies Pvt Ltd & other

**...Petitioner**

**AND**

Keerti Anurag Investments Pvt Ltd & 5 others

**...Respondent**

**C O R A M:-**

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)  
SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)**

**ORDER**

Matter re-posted for clarification on 27.05.2024.

**Sd/-**

**MEMBER (T)**

**Sd/-**

**MEMBER (J)**